

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1483  
(To be answered on the 10<sup>th</sup> February 2022)**

**KRISHI UDAN SCHEME IN NORTH EASTERN STATES**

**1483. SHRI KRIPANATH MALLAH**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the salient features of the Krishi Udan 2.0 Scheme;**
- (b) the details of the funds allocated, sanctioned and utilized under the Scheme;**
- (c) the number of States likely to be covered under the Scheme across the country;**
- (d) whether the Government has focussed on North Eastern States including Assam under this Scheme;**
- (e) if so, the details thereof; and**
- (f) the details of the target set under this Scheme especially for North Eastern States including Assam?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

---

**(a) and (b) Krishi Udan Scheme 2.0 was announced on 27 October 2021 enhancing the existing provisions, mainly focusing on transporting perishable food products from the hilly areas, North-Eastern States and tribal areas. For facilitating and incentivizing movement of agri-produce by air transportation Airports Authority of India (AAI) provides full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian freighters and P2C (Passenger-to-Cargo) Aircrafts primarily around 25 airports focusing on North Eastern, Hilly and Tribal region and 28 airports in other regions/areas.**

**Krishi Udan Scheme is a convergence scheme where eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, Ministry of**

**Development of North-eastern Region (DoNER) would leverage their existing schemes to strengthen the logistics for transportation of Agri-produce. There is no specific budget for Krishi Udan under the Scheme.**

**(c) 29 States are covered under the Krishi Udan 2.0 Scheme namely, Andaman & Nicobar, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.**

**(d) and (e) Yes Sir. All the airports in NER States including Assam are covered under the Scheme. The main objective of the Krishi Udan Scheme 2.0 is to increase the share of air carriage in the modal mix for transportation of Agri-produce, which includes horticulture, fishery, livestock and processed products.**

**(f) The Scheme aims to ensure seamless, cost-effective, time-bound air transportation and associated logistics for all Agri-produce originating especially from North East (including Assam), hilly and tribal regions of the country.**

\*\*\*\*\*